

times such revision took place during the last three years;

(c) whether the operational costs are an important factor in the tariff rates; and

(d) if so, the details of units which were taken into consideration for cost index during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (d) Tariff of approved hotels are no longer regulated by the Department of Tourism.

Yatri-Niwas in Karnataka

2725. SHRI JANARDHANA POOJARY: Will the Minister of TOURISM be pleased to state:

(a) the number of Yatri-Niwas set up in Karnataka; and

(b) the name of places where Yatri Niwas are proposed to be constructed in Karnataka during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) The Central Department of Tourism has sanctioned one Yatri Niwas at Mysore in Karnataka.

(b) There is no proposal under consideration of Central Department of Tourism for construction of another Yatri Niwas in Karnataka during the current financial year.

Setting up of Star Hotels in Karnataka

2726. SHRI JANARDHANA POOJARY: Will the Minister of TOURISM be pleased to state:

(a) whether Government have received any proposal for setting up

new five star, four star and three star hotels in Karnataka;

(b) if so, the details thereof; and

(c) the action taken by Govern-ment thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c) Department of Tourism have approved two hotel projects of 5-star category and eleven projects of 3-star category in Karnata-ka in the last five years. These hotels are under construction.

[Translation]

Insurance Claims Paid by United India Insurance Company Limited in Road Accident Cases

2727. SHRI SHIBU SOREN: Will the Minister of FINANCE be pleased to state the number of persons injured in road accidents who have been paid insurance claims of Rs. one and half lakhs and above by the United India Insurance Company Limited during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): The in-formation regarding number of persons injured in road acci-dents where insurance claims of Rupees One and a half lakh and above have been paid by the United India Insurance Company Limited, both for fatal and non-fatal cases dur-ing the last three years is as under:---

Year	Number of Persons
1987	120
1988-89 (15 months)	333
1989-90	379